

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6790
ANSWERED ON:09.05.2003
CONSTRUCTION OF DRY PORT
ARUN KUMAR

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the action taken so far for construction of dry port in the country;
- (b) whether such dry port is also proposed to be built in Bihar also; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) Inland Container Depots (ICD) and Container Freight Stations (CFS), which are alternatively known as Dry Ports, are approved through single window clearance mechanism administered by an Inter-Ministerial Committee (IMC) functioning in the Department of Commerce. 175 ICDs/ CFSs have been sanctioned so far, of which 115 are functioning, 37 are under implementation while 23 have either been cancelled or closed. Private sector participation is also permissible.

(b) & (c) Two ICDs have been sanctioned in Bihar. The Container Corporation of India and Bihar State Export Corporation have been sanctioned one ICD each at Fatuah and Sitalpur respectively. Both the facilities are under implementation.